

(11)

C. A. T. Bench, JAIPUR

Date of Order

Orders

0497

None present for the parties.

The OA is dismissed in default for non-prosecution on the part of the applicant.

(O. P. SHARMA)

Administrative Member

(Gopal Krishna)

Vice Chairman (J)

Below Matt
of the M. A. in
Shankar
21/4/97

Copy of order
issued to applicant

Vide 358
a-
21.4.97

(Signature)
To be used only

(Signature)
To be used only

8-85 6-4